

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2017**

**Dated : 8<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s Green Energy Association  
Vs.**

**.... Appellant(s)**

**Joint Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah  
Ms. Ritika Singhal  
Ms. Surbhi Pandey

Counsel for the Respondent(s) : Mr. Varun Pathak  
Mr. Krishan Dayama for R-1  
  
Mr. Anand K. Ganesan  
Ms. Ritu Apurva for R-3 & 4

**ORDER**

As agreed by learned counsel for the parties, list the matters for hearing on **15.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*Kt/mkj*

**(Justice Manjula Chellur)  
Chairperson**